NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	For hearing	433(e) / 433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SUDHIR B.S

9036022988 KRIS HNAMURT HM.N.D. 8904201249

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed additional statement of objections of Form-1. Counsel for Petitioner reported the Tribunal that, Form 2 filed by the Petitioner Bank is the original one and it is not a copy. Counsel is directed to file one Memo to that effect, so that, Tribunal can act upon it and matter is list it for hearing on 08/02/2018.

Member (T)

Member (J)